COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 30 of 2015

Dated: 4th August, 2017

In the matter of:

Shendra Green Energy Ltd.	 Appellant(s)
Vs.	
Maharashtra Electricity Regulatory Commission & Ors.	 Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 07-09-2017.

PPS/Court Master

tpd